

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 116

CP (IB) No. 281/Chd/Hry/2022

IN THE MATTER OF:

Indian Bank

...

Petitioner

Versus

Smt. Reena Rani

...

Respondent

Under Section: 95, IBC 2016

Order delivered on 08.07.2024

CORAM:

**SHRI. UMESH KUMAR SHUKLA,
HON'BLE MEMBER (T)**

**SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner/RP : Mr. Dharam Paul Garg, Advocate

ORDER

Arguments heard. Order reserved.

Sd/-

**(UMESH KUMAR SHUKLA)
HON'BLE MEMBER (T)**

Sd/-

**(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)**

08.07.2024

Atiqur Rehman